

	<i>Name of Districts</i>	<i>Places</i>
	Orissa	1
	Pondicherry	1
	Rajasthan	2
	Sikkim	2
	Uttar Pradesh	3
1991-92	Himachal Pradesh	1
	Jammu & Kashmir	1
	Pondicherry	1
	Rajasthan	1
	Tamil Nadu	2

[*Translation*]

(b) and (c). Does not arise.

**World Bank Assistance for Promotion  
of Tourism**

[*English*]

**Decontrol of PIG Iron**

3441. SHRI BRIJ BHUSHAN SHARAN SINGH: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

3442. SHRI HARIN PATHAK:  
SHRI HARIBHAI M.  
PATEL:

(a) whether the Government have requested the World bank for financial assistance for the promotion of tourism in the country;

Will the Minister of STEEL be pleased to state:

(b) if so, the details thereof; and

(a) whether pig iron has been decontrolled;

(c) the amount so far received from the World Bank in this regard?

(b) if so, the details thereof;

THE MINISTER FOR CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(c) whether Gujarat Small Industries Corporation distribute pig iron to small scale units; and

(d) if so, the steps taken or proposed to be taken to ensure against new entrant the distribution arrangement system after de-control of the pig iron?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) and (b). Distribution and pricing of pig iron has been deregulated with effect from 16 th January, 1992. After de-regulation, requirement of only five sectors, namely, Defence, Railways, Exporters of Engineering Goods, Small Scale sector and North Eastern States are met on Priority by Main Producers at prices announced by them from time to time. The Development Commissioner for Iron and Steel (DCI & S) makes allocation of pig iron only to 5 designated priority sectors. Requirements of other consumers are met by Main Producers in accordance with their distribution guidelines.

(c) Yes, Sir.

(d) The allocation of pig iron by DCI & S for the small scale units in the State of Gujarat is made only to the Gujarat small Industries Corporation, and not to individual units.

#### **Regional Language Programme in Kerala**

3443. SHRI RAMESHCHENNITHALA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to increase the telecast time of regional language programmes from Doordarshan Kendras in Kerala; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and

(b). The duration of the Regional language programmes telecast from Doordarshan Kendra, Trivandrum is likely to be increased by half-an-hour, consequent upon restructuring of its programmes with effect from 01.01.1993.

#### **Sale of Boeing 737 aircraft**

3444. SHRI GURUDAS KAMAT: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Indian Airlines proposed to sale the entire fleet of Boeing 737 aircraft; and

(b) if so, the details thereof and the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

#### **Japanese Assistance for Tourism in Karnataka**

3445. SHRI A. VENKATESH NAIK: SHRIMATI BASAVA RAJESWARI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether there is any proposal under consideration of the Government for the development of tourism in Karnataka with the assistance of Japan during 1992-93; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) and (b). The State Govern-